

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-165/2014/ 63 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
District & Sessions Judge  
Sonitpur.

Dated Guwahati the <sup>16</sup> 8 January, 2025

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 5325, dtd. 21.12.2024

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.12.2024**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-165/2014/ 64 /A, dated** , 08-01-2025

Copy forwarded for information to:

✓ The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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